Sr. No.	Name of Creditor	Principle	Interest	Any	Total Amount	Principle	Interest	Any Other	Total Amount	Amount under	Amount not	Remarks
		Amount	Amount	Other	Claimed	Amount	Amount	Amount/	Admitted	verification	admitted	
		Claimed	Claimed	Amount/	(d)=(a)+(b)+(c)	Admitted	Admitted	Charges	(h)=(e)+(f)+(g)			
		(a)	(b)	Charges		(e)	(f)	Admitted				
				Claimed				(g)				
				(c)								
1	Deputy Comissioner of Income Tax	2,71,87,890	-		2,71,87,890	2,70,22,710			2,70,22,710	-	1,65,180	The claim is admitted as per the documents
	Dept. Central Circle- 4 (3), Mumbai											submitted by the claimant and demand
												notices received by the Corporate Debtor.
												Currently the matter is pending before the
												Income Tax Appellate Tribunal hence the
												claim is considered as a contingent claim
	Total	2,71,87,890	-	-	2,71,87,890	2,70,22,710	-	-	2,70,22,710	-	1,65,180	